GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:2572 ANSWERED ON:17.08.2011 INTERNATIONAL CONVENTION ON CSC Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the United States want India to ratify the international Convention on Supplementary Compensation (CSC) on nuclear damages by the end of this year;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the reasons for raising ratification by US on CSC; and
- (d) the time by which India proposes to ratify the provisions in CSC as demanded by US?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a)to(d) India signed the International Convention on Supplementary Compensation (CSC) on nuclear damages on 27th October 2010. India is committed to ratifying CSC by the end of 2011.

Ratification of CSC will facilitate US-based companies to enter into technical cooperation with Indian Government companies for building nuclear power plants.